

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT
11.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER : K.B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Pvt Ltd & others
UNDER SECTION : Sec 397/398, 11 & 403 & of CA, 2013

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P. Siddarth for BFS Legal
Counsel for the Petitioner.

S. Manjula Sen, Adv
For CSR & Co

For Applicant/
R3, R4 & R5
in IA 211/2018
R3 R4 & R5 in
main CP.

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2. TCP/84/2016

ORDER

Ld. Counsel Mr. P. Siddarth for Ld. Counsel Mr. P.V. Balasubramaniam for the Petitioner. Ld. Counsel Ms. Manjula Devi for the Respondent.

The Counsel for the Petitioner stated that he is awaiting instruction from his client on the continuance of the Application.

Two weeks allowed.

List the Petition for hearing on **04.09.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)